

(b) details of industries where production has already commenced?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) (a) Government have approved 385 proposals from Non Resident Indians for setting up of Industries in priority sectors like Computer Software, Food Processing, Electronics, Textiles, Hotels, Chemicals and Petro-chemicals etc., involving foreign investment of Rs. 2365.60 crores, in the last three years i.e. from 1991 to 1993.

(b) The gestation period varies from project to project and industry to industry and an entrepreneur has to take several effective steps for project implementation, before commencement of production. The State Governments follow up implementation of the projects located in their States. Such details are not centrally maintained.

[Translation]

Foreign Investment

1249. SHRI SATYA DEO SINGH:
SHRI M.V.V.S. MURTHY:
SHRI SIMON MARANDI:
DR. RAMESH CHAND TOMAR:

Will the PRIME MINISTER be pleased to state:

(a) the amount of foreign capital investment proposals approved and actual inflow since 1991 so far;

(b) the countries which have shown interest in capital investment;

(c) whether the amount of foreign investment is much less than the amount of the proposals received;

(d) if so, the reasons therefor; and

(e) the steps being taken by the Government to attract more foreign investment during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) (a) Foreign investment approved and actual inflow of foreign investment during the period from 1991 to 1994 (upto October) are as under:—

Foreign Investment approved	Actual inflow of foreign investment
Rs. 24026.01 crores (including an amount of Rs. 4551.09 crores through Euro-Issues).	Rs. 5033.50 crores.

(b) Country-wise break-up of foreign direct investment approved during the period from 1991 to 1994 (upto October) is attached in the statement.

(c) and (d) Implementation of projects and actual inflow of foreign investment depend on gestation period of each project which varies from project to project. Mega projects, such as power, fuel etc. have a longer gestation period. Excluding investment approved in respect of mega projects and for raising foreign investment through Euro-issues, the approval inflow ratio will nearly be 2:1.

(e) Government's policy on foreign investment is constantly monitored so as to respond promptly to the foreign investors' genuine needs and to make it internationally competitive.

Statement

Statement showing Country-wise Breakup of Foreign Direct Investment approved during 1991 to 1994 (upto Oct.)

(Rs. in Millions)

Sl. No.	Name of Country	1991	1992	1993	1994
1.	U.S.A.	1858.5	12315.0	34618.5	17862.4
2.	U.K.	321.0	1176.7	6227.3	12336.9
3.	Germany	418.0	862.7	1759.3	5357.5
4.	Australia	26.1	776.2	295.6	3856.3
5.	Japan	527.1	6102.3	2574.3	3594.1
6.	Italy	178.1	893.9	1173.5	3578.6
7.	Mauritius	—	—	1242.4	2347.4
8.	Hongkong	211.5	570.8	879.5	1274.1
9.	Netherlands	559.2	967.9	3216.5	1046.3
10.	Russia	86.1	115.9	19.5	1042.2
11.	Afghanistan	—	—	1.0	—
12.	Armenia	—	—	1.0	—
13.	Austria	15.9	61.4	155.7	198.2
14.	Bahamas	—	7.5	—	81.2
15.	Bahrain	—	4.0	4.1	17.0
16.	Belgium	16.1	237.0	60.0	62.4
17.	Belorussia	—	—	0.5	—
18.	Bermuda	—	33.2	—	260.3
19.	Brazil	0.1	1.1	—	—
20.	British Virgin islands	—	5.3	46.0	—
21.	Canada	48.6	7.8	278.8	417.1
22.	Cayman Island	—	—	33.0	35.0
23.	Channel Island	—	—	—	12.5
24.	China	7.5	—	616.6	272.5
25.	Czech Republic	—	—	4.4	—
26.	Czechoslovakia	—	52.6	—	—
27.	Denmark	111.7	252.3	319.9	510.6
28.	Estonia	—	—	70.0	—
29.	Finland	25.3	105.0	20.7	72.1

Sl. No.	Name of Country	1991	1992	1993	1994
30.	France	193.3	296.4	1290.9	313.2
31.	Hungary	—	—	22.7	1.6
32.	Indonesia	—	19.0	3.8	0.0
33.	Ireland	—	0.1	1656.4	7.5
34.	Israel	—	12.7	14.6	69.3
35.	Italy	178.1	893.9	1173.5	3578.6
36.	Kazakistan	—	—	15.0	—
37.	Korea (North)	1.6	—	—	—
38.	Korea (South)	61.5	394.0	293.3	603.7
39.	Kuwait	—	0.9	0.5	30.9
40.	Latvia	—	2.6	—	—
41.	Luxembourg	—	—	29.0	—
42.	Malaysia	1.8	744.3	84.8	242.9
43.	Maldives	—	—	—	6.0
44.	Malta	—	1.3	—	—
45.	Mexica	—	52.8	2389.8	0.1
46.	Nepal	—	—	—	0.2
47.	New Zealand	—	3.2	0.5	0.0
48.	Nigeria	—	—	—	15.4
49.	Norway	3.8	9.2	26.7	3.1
50.	Oman	—	—	5429.8	15.8
51.	Panama	—	—	25.5	—
52.	Phillipines	—	50.0	132.6	34.0
53.	Poland	0.4	—	1.5	—
54.	Portugal	1.6	12.0	140.0	0.0
55.	Qatar	—	45.3	—	—
56.	Russia	86.1	115.9	19.5	1042.2
57.	Singapore	13.7	602.1	667.4	955.6
58.	Slovakia	—	—	0.5	0.0
59.	Spain	3.3	19.2	98.0	20.2
60.	Sri Lanka	—	—	15.1	23.6
61.	Sweden	69.8	484.1	6.2	62.6
62.	Switzerland	355.0	6897.6	4268.0	264.4
63.	Taian	4.5	180.0	100.1	78.9
64.	Thailand	—	25.2	3684.2	91.8
65.	U.A.E.	22.0	64.5	4044.9	512.3
66.	Ukraine	—	8.4	2.8	4.5
67.	Uruguay	—	0.1	—	—
68.	West Indies	—	3.0	—	0.5
69.	Yugoslavia	—	4.4	—	—
70.	NRI*	197.0	4391.3	10433.2	4307.4
71.	Euro Issues#	—	—	—	45510.9
72.	All Countries including above	5341.1	38875.4	88593.3	107450.3

[English]

Projects envisaging Foreign Investments

1250. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) the details of the proposals envisaging direct foreign investments in India given approval during the last three months;

(b) the break-up of the amount of investment made by the foreign based companies and the indigenous companies and the fields of their investments;

(c) the details of the proposals which involve joint ventures; and

(d) the details of the proposals out of these which are hundred per cent export-oriented and the estimated foreign exchange earnings therefrom?

The Minister of State in the Ministry of Industry (Department of Industrial Development and Department of Heavy Industry) (SHRIMATI KRISHNA SAHI): (a) to (c) During August, 1994 to October, 1994, approvals have been given to 354 proposals envisaging foreign direct investment of Rs. 8147.80 crores. These include 18 proposals for raising foreign direct investment through Euro-Issues amounting to Rs. 4551.09 crores